

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 4194
TO BE ANSWERED ON 07.01.2019

ALLOCATION OF FUNDS

4194. DR. P.K. BIJU:
SHRIMATI P.K. SREEMATHI TEACHER

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of allocation of funds during the 12th Five Year Plan for the overall development of the people of Scheduled Tribes in the country;
- (b) the details of funds have been earmarked for the development of Scheduled Tribes in Kerala; and
- (c) the details of the schemes during the last four years that have been implemented till 31st October, 2018 for the development of the Scheduled Tribes in that State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c): Government has adopted Tribal Sub-Plan (TSP) Strategy (now called as Schedule Tribe Component (STC)) for overall development of tribal people across the country while ensuring inclusive growth of STs. Funds under STC/TSP dedicatedly flow for tribal development which includes support for education, health, sanitation, water supply, livelihood, agriculture, irrigation, income generation programme, construction of roads, power supply, etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs (MoTA) through its schemes / programmes including Special Central Assistance (SCA) to Tribal Sub Scheme (TSS) and Grants under Article 275(1) of the Constitution provides additive to these initiatives by way of plugging critical gaps. In 2017-18, out of total TSP funds of Rs.1,70,582.00 crore, about 15.2% was with the Central Ministries, 81.6% was with the States, and only 3.2 % was with the Ministry of Tribal Affairs. Total allocation of funds made in the last five years (2012-17) for the overall development of the people of Scheduled Tribe in the country is given below:

(Rs. in Crore)

Year	Total fund Dedicated by Central Ministries / Departments including MoTA	Funds dedicated by State Government	Total
2012-13	20184.10	45864.61	66048.71
2013-14	22039.04	49727.64	71766.68
2014-15	19920.72	63305.95	83225.72
2015-16	21216.54	74050.15	95256.69
2016-17	21810.56	89145.25	110955.81
Total	105170.96	322093.60	427253.61

State budget outflow to Tribal Sub-Plan for development of Schedule Tribes in the State of Kerala during 2012-17 is shown below:

Year	Total State Budget outlay (Rs in Crores)	Flow to Tribal Sub Plan out of State Budget (Rs in Crores)
2012-13	14010.00	325.15
2013-14	17000.00	389.85
2014-15	20000.00	600.00
2015-16	20000.00	605.00
2016-17	24000.00	683.00
	Total	2603.00

Funds released by Ministry of Tribal Affairs, Government of India to State of Kerala under various schemes during 2012-13 to 2017-18 for development of the Scheduled tribes is given below:

(i) Special Central Assistance to Tribal Sub-Schemes (SCA to TSS): Under the Scheme financial assistance is provided as an additive to State Government to bridge the gaps in sectors like education, health, agriculture, skill development, employment-cum-income generation, etc. Funds provided to State Govern

(ii) Grants under proviso to Article 275(1) of the Constitution: The Ministry releases funds under Article 275(1) of the Constitution of India to States having ST population for promotion of the welfare of Scheduled Tribes and upgradation of the levels of administration in Scheduled Areas.

(iii) Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme covers the 75 identified PVTGs. It enables State to focus on areas that they consider is relevant to the socio-economic-cultural development of the PVTGs. Activities under it include housing, land distribution, land development, agricultural development, cattle development, construction of link roads, and installation of non-conventional sources of energy for lighting purpose, social security, preservation of culture and heritage; and any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

(iv) Vanbandhu Kalyan Yojana (VKY): The VKY has been adopted as a strategic process. This process envisages to ensure delivery of goods and services to the tribal population across the country with outcome-oriented approach while striking at the critical gaps through appropriate convergence of resources and institutional mechanism.

(v) Pre-Matric Scholarship Scheme for ST students: This scholarship is given to scheduled tribes students studying in class IX and X. The Scheme covers all ST students whose parent's annual income is below Rs. 2 Lacs. Scholarship of Rs. 150 per month for day scholars and Rs. 350 per month for hostellers are given for a period of 10 months in a year.

(vi) Post-Matric Scholarship for ST Students: This Scheme covers all ST students whose parents annual income is below Rs. 2,50,000/-. Compulsory fees charged by the educational institutions are reimbursed and scholarship amount of Rs. 230 per month to Rs. 1200 per month are given depending on the courses of study.

(vii) Support to Tribal Research Institute: Ministry of Tribal Affairs (MoTA) provides funds to State Governments under the Scheme for the functioning of TRIs to carry out various activities viz. research studies, evaluation studies, organization of training/seminar/workshop, organization of tribal festivals, baseline survey, publications, documentaries / documentation, organization of exchange visits etc.

Amount of funds provided to the State Government of Kerala under above mentioned schemes is as under:

(Rs in Lakhs)

Name of the Scheme	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18
Special Central Assistance to Tribal Sub-Schemes (SCA to TSS)	549.00	549.00	530.00	357.50	808.09	808.43
Grants under proviso to Article 275(1) of the Constitution	510.00	510.00	748.94	1085.44	695.58	803.17
Development of Particularly Vulnerable Tribal Groups (PVTGs)	0.00	600.00	600.00	0.00	100.00	62.00
Vanbandhu Kalyan Yojana	0.00	0.00	0.00	300.00	0.00	0.00
Pre-matric scholarship (ST)	57.00	0.00	0.00	300.00	796.40	0.00
Post matric scholarship (ST)	329.45	625.53	647.00	0.00	3122.00	2745.46
Support to Tribal Research Institute	44.93	0.00	45.45	0.00	67.99	745.65
Total	1490.38	2284.53	2571.39	2042.94	5590.06	5164.71
